†[THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) Some heavy vehicles have been ordered on a German firm, but not through M/s Maruti.

(b) Does not arise as no purchase has been made through M/s Maruti.]

न्यू ओखला इन्डस्ट्रियल डिवलपमेंट अथारटी द्वारा जमीनों से हटाये गये किसानों को मुआवजा

246. **श्री नागेश्वर प्रसाद शाही** : क्या **उद्योग** मंत्री यह बताने की कृपा करेंगे कि :—

(क) उत्तर प्रदेश में न्यू ओखला इन्डस्ट्रियल डेवलपमेंट अथारटी के निर्माण के लिए किसानों से ली गयी भूमि का कितना मुआवजा किसानों को देय है; और

(ख) उन किसानों को अब तक कितनी राशि अदा की गई है ?

†[COMPENSATION TO THE FARMERS OUSTED FROM LANDS BY THE NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

246. SHRI NAGESHWAR PRASAD SHAHI : Will the Minister of INDUSTRY be pleased to state :

(a) what is the amount of compensation due to the farmers, whose land has been acquired for setting up the New Okhla Industrial Development Authority of Uttar Pradesh; and

(b) what is the amount already paid to those farmers ?]

उद्योग मंत्री (श्री बृज लाल वर्मा) : (क) उत्तर प्रदेश सरकार से प्राप्त सूचना के आधार पर 1818.166 एकड़ भूमि के सम्बन्ध में विभिन्न पंचाट निर्णयों के अनुसार उन किसानों को, जिनकी भूमि का न्यू ओखला इण्डस्ट्रियल डेवलपमेन्ट अथारिटी के लिए अधिग्रहण किया गया है, दी जाने वाली मुआवजे की राशि 3.83 करोड़ रुपए है शेष अधिग्रहीत भूमि (3205.065 एकड़) पर मुआवजे की राशि मामलों पर पंचाट निर्णय हो जाने के बाद ही निश्चित की जाएगी।

(ख) बुलन्दशहर/गाजियाबाद के कलेक्टरों द्वारा किसानों को मुआवजे की राशि का पहले ही भुगतान किया जा चुका है। जो 2.51 करोड़ रुपए होत है।

†[THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA) : (a) On the basis of information received from U.P. Government, of various awards finalised in respect of 1818.166 acres, the amount of compensation due to the farmers whose land has been acquired for New Okhla Industrial Development Authority works out to Rs. 3.83 crores. The compensation due on the remaining land (3205.065 acres) acquired can be determined only after finalisation of the awards.

(b) The amount already paid to the farmers by Collectors, Bulandshaher/Ghaziabad works out to Rs. 2.51 crores].

PURCHASE OF ROAD ROLLERS FROM M/s. MARUTI LTD.

247. SHRI NAGESHWAR PRASAD SHAHI : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the New Okhla Industrial Development Authority of Uttar Pradesh purchased eleven road rollers from M/s. Maruti Ltd. in violation of the usual procedure of inviting tenders;

(b) if so, what is the cost of these road rollers; and

(c) whether Government propose to take any action against the officer found responsible for the irregular deal ?

†[ ] English translation.